

## Policy Wording : Ambulance Charges Cover

### Scope of Cover

Subject otherwise to the terms, exceptions, conditions and limitations of this Policy, in consideration of payment of an additional premium by the Insured, it is hereby agreed and understood that notwithstanding any terms contrary under the Policy, the Company agrees to pay reimbursement amount as mentioned in the Policy Schedule incurred by the Insured(s) towards transportation of the Insured/ Insured person(s) in Ambulance to the Hospital post suffering bodily injury caused by accidental, external, violent and visible means while traveling in, embarking or disembarking from the Insured Vehicle during the Policy Period as mentioned in the schedule for which a valid claim under the Policy is admissible and covered under the Smart Drive Private Car Bundled Cover Insurance (1 Year OD and 3 Years TP).

This add on cover is applicable only if it is mentioned in the Policy Schedule.

### Special Conditions applicable to this benefit :

1. Maximum liability of the company is limited to the Sum Insured stated in the Policy Schedule.
2. The Cover can be offered to Insured person(s) up to the seating capacity of the Insured Vehicle.
3. Mid-term inclusion or removal of this cover shall not be allowed and the condition for refund of this Add-on Premium in case of cancellation shall be same as Policy.
4. General exclusions as applicable under section I of the Policy are also applicable to this Add-on Cover.

**1 Policy Wording – Smart Drive Private Car Bundled Insurance (1 Year OD and 3 Years TP) – Add-on : Ambulance Charges Cover**

**UIN of Product : IRDAN139RP0039V01201819**

**UIN of Add-on :**

**CIN : U66030KA2007PLC043362**

Corporate Office : Bharti AXA General Insurance Co. Ltd., 19<sup>th</sup> Floor, Parinee Crescenzo, 'G' block, Bandra Kurla Complex, Opposite MCA Club, Bandra East, Mumbai-400051

Telephone: 080 4901 0222

www.bharti-axa.com

IRDAI Reg No: 139.